## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/142/2016

NAME OF THE PETITIONER(S)

: SACMI COOPERATIVE MECCANICI IMOLA

SOCIETA COOPERATIVA

NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Pebibioner

Oberhanthu (for) V. Garthan Komer

## **ORDER**

Shri V Gautham Kumar, proxy counsel representing the petitioner present. Counsel for respondents called but absent. Counsel for petitioner prayed time for submitting arguments. Time extended at request. Put up on 10.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Mombon (Indicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)